

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 42 OF 2019 IN
DFR NO. 4846 OF 2018

Dated: 28th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

TANGEDCO

....Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s)

: Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s)

: Mr. Armaan Grover for R-2

ORDER

One weeks' time is granted at the request of the learned counsel appearing for the Appellant to file rejoinder to the reply filed in IA No. 42 of 2019 by the learned counsel appearing for the Respondent No.2, i.e. on or before 05.02.2019 after duly serving copy to the other side.

List this matter on **06.02.2019,**

(Ravindra Kumar Verma)

Technical Member

mk/bn

(Justice N.K. Patil)

Judicial Member